## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBAER

PETITION NUMBER

: CP/47/2017

NAME OF THE PETITIONER(S)

: S. K. Ganesan

NAME OF THE RESPONDENT(S) : Lyton Power Systems Pvt Ltd & 2 Ors

**UNDER SECTION** 

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1) M.K.PREETHB. ? Counsel for Petitioners for KSR & CO. }

2. Sandeep Kurson. Por Cibe Vishnu-

## **ORDER**

Counsels representing both the parties are present. Both the counsels prayed for time stating that the matter is pending before the NCLAT in relation to the orders passed by this Bench under Sec. 8 of Arbitration and Reconciliation Act 1996. At their request time is enlarged to make submissions. Put up on 15.02.2018.

(S VIJAYARAGHAVAN) Member (Technical)

-sel-(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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